



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[WEDNESDAY, THE 9TH DAY OF NOVEMBER, 2022]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE N.KOTISWAR SINGH

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

HON'BLE MR. JUSTICE ROBIN PHUKAN

HON'BLE MR. JUSTICE DEVASHIS BARUAH

HON'BLE MRS. JUSTICE MALASRI NANDI

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

AND

HON'BLE MRS. JUSTICE MITALI THAKURIA

SITTING IN THE COURT NO. 1(NEW BLOCK)

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **LATE SURENDRA NATH SARMA ,SENIOR ADVOCATE AND MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION AND LATE PRAKASH KUMAR BOROOAH AND LATE DR. SITRANGSHU KANUNJA, ADVOCATES AND MEMBERS OF THE GAUHATI HIGH COURT ADVOCATES ASSOCIATION** IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

- | | | |
|---------------------------------|---|--|
| 1. MR. DILIP CHOUDHURY | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION. |
| 2. MR. SATYADHAR MATAK | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION |
| 3. MR. GAJANAND SAHEWALLA | : | CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM. |
| 4. MR. DILIP MAZUMDAR | : | ADDL. ADVOCATE GENERAL, ASSAM. |
| 5. MR. DIGANTA DAS | : | ADVOCATE GENERAL , MIZORAM |
| 6. MR. B.D. GOSWAMI | : | ADDL. ADVOCATE GENERAL, ARUNACHAL PRADESH |
| 7. MR. RANJIT KR. DEB CHOUDHURY | : | ASST. S.G.I |
| 8. MS. M.KECHII | : | GOVT..ADVOCATE , NAGALAND |

B. REFERENCE BY HON'BLE THE CHIEF JUSTICE

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